

**MENTIONING REPORT COURT NO 03****Date : 21/03/2022**

<b>S No.</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	WP(S)	5166/2021 WITH IA 698/2022	23/03/2022
2	WP(S)	5167/2021 WITH IA 699/2022	23/03/2022
3	WP(S)	5099/2021 WITH IA 700/2022	23/03/2022
4	WP(S)	1006/2022	23/03/2022
5	WP(S)	221/2021 WITH IA 5969/2021	28/03/2022
6	WP(S)	2296/2021	30/03/2022
7	WP(S)	5727/2017	18/04/2022
8	WP(S)	1729/2020	18/04/2022
9	WP(S)	468/2020	25/04/2022
10	WP(S)	720/2022	LIST IN THE 2ND WEEK OF APRIL 2022
11	WP(S)	7225/2016	LIST IN THE 3RD WEEK OF APRIL 2022
12	WP(S)	625/2021	LIST IN THE 3RD WEEK OF APRIL 2022
13	WP(S)	16/2021	LIST IN THE 4TH WEEK OF APRIL 2022
14	WP(S)	4300/2019	LIST IN THE 1ST WEEK OF MAY 2022
15	WP(S)	3575/2011	LIST IN THE 2ND WEEK OF JUNE 2022
16	WP(S)	4422/2020	LIST IN THE 2ND WEEK OF JUNE 2022
17	WP(S)	4802/2021	LIST IN THE 2ND WEEK OF JUNE 2022
18	WP(S)	1675/2021	LIST IN THE 1ST WEEK OF JULY 2022
19	WP(S)	1285/2017	NOT ALLOWED
20	WP(S)	2336/2016	NOT ALLOWED
21	WP(S)	622/2022	NOT ALLOWED
22	WP(S)	4979/2021	NOT ALLOWED
23	WP(S)	5606/2019	NOT ALLOWED
24	WP(S)	2748/2020	NOT ALLOWED
25	WP(S)	5485/2018	NOT ALLOWED
26	WP(S)	3978/2019	NOT ALLOWED
27	WP(S)	1596/2020	NOT ALLOWED
28	WP(S)	2712/2020	NOT ALLOWED
29	WP(S)	1285/2017	NOT ALLOWED
30	WP(S)	1422/2020	NOT ALLOWED
31	WP(S)	4802/2021	NOT ALLOWED
32	WP(S)	4757/2021	NOT ALLOWED
33	WP(S)	1117/2022	NOT ALLOWED

**MENTIONING REPORT COURT NO 09****Date : 21/03/2022**

<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>Remarks</b>
1	Cr.MP	1682/16	31-03-2022
2	Cr.MP	3316/17	31-03-2022
3	Cr.MP	285/16	31-03-2022
4	Cr.MP	2144/21	12-04-2022
5	Cr.MP	1518/21	19-04-2022
6	Cr.MP	1703/21	19-04-2022
7	Cr.MP	1332/20	19-04-2022
8	Cr.MP	2086/21	NEXT WEEK
9	Cr.MP	473/22	LIST UNDER APPROPRIATE HEADING
10	Cr.MP	1469/17	LIST ALONG WITH IA
11	Cr.MP	2194/17	LIST ALONG WITH IA
12	Cr.MP	1981/21	LIST ALONG WITH IA
13	Cr.MP	1469/17	LIST ALONG WITH IA
14	Cr.MP	571/22	LIST IF DEFECT FREE
15	Cr.MP	2114/21	LIST IF DEFECT FREE
16	Cr.MP	475/22	LIST IF DEFECT FREE
17	Cr.MP	1462/20	LIST IF DEFECT FREE
18	Cr.MP	461/21	IN USUAL COURSE
19	Cr.MP	59/19	IN USUAL COURSE
20	WP(CR)	192/20	IN USUAL COURSE
21	WP(CR)	313/21	LIST IF DEFECT FREE
22	WP(CR)	429/21	LIST IF DEFECT FREE
23	WP(CR)	484/21	LIST IF DEFECT FREE

**LIST AND COMPUTER**

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 21-03-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	CONT. CVL	958/2013	Allowed for 25-03-2022	
2	LPA	263/2021	File is under submission for assignment	Allowed for 24-03-2022
3	CR.A (DB)	784 / 2015	PENDING	Please mention it before appopriate bench



**MENTIONING REPORT COURT NO 13****Date : 21/03/2022**

<b>S.NO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>Remarks</b>
1	WPC	937/21	25-03-2022
2	WPC	4718/21	29-03-2022
3	WPC	1023/22	31-03-2022
4	WPC	5339/21	AFTER 4 WEEKS
5	WPC	5256/21	AFTER 6 WEEKS
6	WPC	2311/20	USUAL COURSE
7	WPC	2393/21	USUAL COURSE
8	WPC	6959/19	USUAL COURSE
9	WPC	5060/19	USUAL COURSE
10	WPC	2314/20	USUAL COURSE
11	WPC	3815/20	USUAL COURSE
12	WPC	3060/18	USUAL COURSE
13	WPC	4460/17	USUAL COURSE
14	WPC	289/21	USUAL COURSE
15	WPC	4405/19	USUAL COURSE
16	WPC	5666/17	USUAL COURSE
17	WPC	4994/21	NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO OTHERSIDE HAS NOT BEEN GIVEN
18	WPC	6107/16	NOT RELATED TO THIS COURT
19	CR	46/19	AS PER LAST JUDICIAL ORDER
20	CR	13/10	USUAL COURSE
21	WPC TOKEN NO	1779/22	23-03-2022
22	WPC	3246/21	AS PER LAST JUDICIAL ORDER
23	WPC	864/22	NOT CONSIDERED AS DETAIL ABOUT RELATED COUNSELLING / EXAM HAS NOT BEEN GIVEN
24	TOKEN NO	1751/22	
25	TOKEN NO	1750/22	